

SPECIAL BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	"Income Tax Officer VS The Registrar of Companies West Bengal (In the matter of Cloudzone Suppliers Private Limited)"
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv. : For Appellant
Mr. Jayesh Choradia, Adv.

ORDER

1. Ld. Counsel for the appellant present.
2. RoC has been served however, there is no representation on behalf of RoC. Await presence.
3. Ld. Counsel for the appellant seeks three weeks' time to serve other respondents. Time is allowed.
4. Post this matter on **18/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**